

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3681
ANSWERED ON:02.12.2010
WEEKLY REVIEW REPORT OF GAS AGENCIES
Ramkishun Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government are aware of the fact that all gas agencies functioning at Patna, Chandauli and Nalanda areas have been directed to submit weekly review report to the Ministry ;
- (b) if so, the details in this regard;
- (c) whether the complaints have been received by the Government against these gas agencies ;
- (d) if so, the details thereof ; and
- (e) the action taken by the Government against erring agencies ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) & (b) : No such instructions have been issued to Oil Marketing Companies (OMCs) to submit weekly review report to the Government on the functioning of LPG distributors at Patna, Chandauli and Nalanda areas of Bihar.

(c) to (e) : Whenever OMCs receive complaints on diversion/blackmarketing etc. of LPG against their LPG distributors, these are investigated. If the complaint is established, action is taken against the LPG distributor in accordance with the provisions of the Marketing Discipline Guidelines (MDG)/Distributorship Agreement.

OMCs have reported that based on the established complaints for various irregularities by the LPG distributors at Patna, Chandauli and Nalanda areas, action has been taken in 25 cases including termination of one LPG distributor in Patna during the last three years and from April - October, 2010 under the provisions of MDG/Distributorship Agreement.

Name of District Number of established cases

Nalanda 4

Patna 21

However, OMCs have reported that at present, there is no LPG distributorship at Chandauli being operated.